

INVITATION FOR EXPRESSION OF INTEREST FOR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	DATTAR CERAMIC PRIVATE LIMITED CIN: U17115GJ2013PTCo76394 PAN:AAECD7596H
2.	Address of the registered office	Vikas Cotton Ginning & Pressing, Near Marketing Yard, OPP.G.I.D.C, Surendranagar, Halvad, Gujarat India, 363330
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Vikas Cotton Ginning & Pressing, Near Marketing Yard, OPP.G.I.D.C, Surendranagar, Halvad, Gujarat, India, 363330
5.	Installed capacity of main products/ services	500 MT per day
6.	Quantity and value of main products/ services sold in last financial year	As per the latest available financial Statement for F.Y. 2023-24: Quantity: Nil Value: Nil * The company has recorded sales of ₹10.44 crores through trading of agricultural products.
7.	Number of employees/ workmen	NIL (As per the information provided by the SBOD).
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending request to Resolution Professional at cirp.dattarceramic@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request to Resolution Professional at cirp.dattarceramic@gmail.com .
10.	Last date for receipt of expression of interest	25.10.2025
11.	Date of issue of provisional list of prospective resolution applicants	27.10.2025

12	Last date for submission of objections to provisional list	02.11.2025
13	Date of issue of final list of prospective resolution applicants	03.11.2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04.11.2025
15	Last date for submission of resolution plans	04.12.2025
16	Process email id to submit Expression of Interest	cirp.dattarceramic@gmail.com
17	Details of the corporate debtor's registration status as MSME	MSME Registered

Date: 10.10.2025

Place: Ahmedabad



Sd/-

Iqbal Singh Gandhi

Resolution Professional in the matter of
Dattar Ceramic Private Limited (In CIRP)

Communication Address

Reg. Address: C/302, Rosewood Estate,
Satellite, Near PrernaTirth Jain Derasar,
Ahmedabad, Gujarat-380015

Email Id: iqbalsingh2659@yahoo.co.in

AFA Valid Upto: 30.06.2026

 UNITY SMALL FINANCE BANK LIMITED Registered Office: Basant Lok Vasant Vihar, New Delhi-110057 Corporate Office: Centrium House, Vidyavanash Marg, Kalina, Santacruz (E), Mumbai - 400 098		SYMBOLIC POSSESSION NOTICES (FOR: IMMORTAL POSSESSIONS) (SEE RULE 31)
Whereas, the undersigned being Authorized Officer of Unity Small Finance Bank Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned hereunder calling upon to the following Borrower/Co-Borrowers/ Guarantors to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.		
The following Borrower/Co-Borrowers/ Guarantors having failed to repay the amount, notice is hereby given to the following Borrower/Co-Borrowers/ Guarantors and the public in general that the undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on 04/10/2025 .		
The Borrower/Co-Borrowers/ Guarantors in particular and the public in general is hereby cautioned not to deal with the properties described herein below and any dealing with the said properties shall be subject to the charge of Unity Small Finance Bank Limited in the amount mentioned herein below and interest thereon.		
The Borrower's/Co-Borrower's/ Guarantor's attention is invited to provisions of sub-Section 8 of Section-13 of the Act, in respect of time available, to redeem the secured assets.		
Name of the Borrower/Co-Borrowers/ Guarantors & Loan Account Number	Description of the Properties Mortgaged/ Secured Asset(s)	Date of Demand Notice and Outstanding Amount
1. DWIAN ENTERPRISE (BORROWER) 2. FAKIR AHMEDSHAH S (CO-BORROWER & MORTGAGOR) 3. FAKIR NURJAHNA (CO-BORROWER) Loan Account Number: - CFSLMLSHLOAN00000501314	All That Piece And Parcel Of Immovable Property No.1048/1, Gram Panchayath Sr. No.1048 Which is Situated in Kuvarad Simi, Ta. Shankheshwar Dist.patan, Admeasuring 3500.00 Sq. Ft. And Bounded As Under:- Boundaries As Per Mortgage Document:- North: House Of Ashokbhai Soni, South: Wall Of Village, East: Wada Of Ladhubhai, West: Samaj Wadi.	Demand Notice Dated 09/07/2025 for Amounting to Rs. 8,06,504.24/- (RUPEES EIGHT LAKH SIX THOUSAND FIVE HUNDRED AND FOUR AND TWENTY-FOURPAISA ONLY) AS ON 08/07/2025 Plus Applicable Interest and Other Charges.
1. THAKOR DINLIJI (BORROWER) 2. PARVATIBEN THAKOR (CO-BORROWER & MORTGAGOR) Loan Account Number: - USJFMBSHLOAN000005016875	All Piece And Parcel Of Immovable Property No. 70/1, Gram Panchayat Sr. No. 40 Of Thakor Vas, Which Is Situated In Khadki Simi, Ta. Harij & Dist. Patan, Admeasuring 1925.00 Sq. Ft. And With The Boundaries As Follows: Boundaries (As Per Mortgage/sale Document): East: House Of Keshaji Bhavani, West: House Of Thakor Dinaji Bhavani, North: House Of Andaji Udaji, South: House Of Kankin Amrutbhai.	Demand Notice Dated 10/07/2025 for Amounting to Rs. 9,54,579.34/- (RUPEES NINE LAKH FIFTYFOUR THOUSAND FIVE HUNDRED AND SEVENTY-NINE AND THIRTYFOUR PAISA ONLY) AS ON 08/07/2025 Plus Applicable Interest and Other Charges.

 BAJAJ FINANCE LIMITED Registered Office: Bajaj Finance Limited, Off Pune-Ahmednagar Road, Viman Nagar, Pune - 411014 Branch Office: Bajaj Finance Limited Ground Floor G 1 B First Floor 103 B Silver Arc Waghawade Road Bavurda 364002			
Demand Notice Under Section 13 (2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.			
Undersigned being the Authorized Officer of Bajaj Finance Limited (BFL) , hereby gives the following notice to the Borrower(s)/Co-Borrower(s) who have failed to discharge their liability i.e. defaulted in the repayment of principal as well as the interest and other charges accrued there-on for Home Loan(s)/Loan(s) against property advanced to them by Bajaj Finance Limited and as a consequence the loan(s) have become Non-performing Assets(NPA) on 31.08.2025 . Accordingly, notices were issued to them under Sec 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and notices there-to, on their last known addresses, however, the same have been returned unsealed/undelivered, as such the Borrower(s)/Co-Borrower(s) are hereby intimated/informed by way of this publication notice to clear their outstanding dues under the loan facilities available to them from time to time.			
Loan Account No./Name of the Borrower(s)/ Co-Borrower(s)/Guarantor(s) / Addresses		Address of the Secured/ Mortgaged Immovable Asset / Property to be enforced	Demand Notice Date and Amount
BRANCH : Bhavnagar Loan Agreement Number P499P/H10698714 Borrower(s)/Mortgagor(s) / Guarantor(s) :1. Good Luck Foods ths. Its Prop. Junedhdh Bhajru R/o. R. No 636 Viri Road Gajiyadh Taluka Gajiyadh Dist. Bhavnagar Gujarat 364505 Contact: 9737375937 Email id: junedhdh@gmail.com Also At. R/o. New Khirbad Colony 39 Khajrana Indore Madhya Pradesh 452002 Also At. R/o. Shop on City Survey No. 1878/2 Village Gajiyadh Taluka Gajiyadh Dist. Bhavnagar 364505 Also At. R/o. Shop on City Survey No. 1878/1 and 1877 Village Gajiyadh of Taluka Gajiyadh Dist. Bhavnagar 364505 2. Shahanajban Dhruj Wo Dhruj Junedhdh R/o. Ashram Road Dhanuka Plot Garidhar Gajiyadh Bhavnagar Gujarat 364505 Contact: 9737375937 Email id: junedhdh@gmail.com 3. Junedhdh Dhruj Shri Hanubhai Bhai Garudhulji Bhajru R/o. Ashram Road Dhanuka Plot Garidhar Bhavnagar Gujarat 364505 Contact: 9737375937 Email id: junedhdh@gmail.com		All that piece and parcel of Property I: All that piece and parcel of Shop having land area 7.50 Sq.Mt. on the ground floor of City Survey No. 1878/2 of Village Gajiyadh of Taluka Gajiyadh Dist. Bhavnagar Property II: All that piece and parcel of immovable property having land area 7.50 Sq.Mt. along with the rights to the sky of City Survey No. 1878/1 and 1877 of Village Gajiyadh of Taluka Gajiyadh Dist. Bhavnagar along with proportionate share in common areas Boundaries: C.S. No. 1878/2 bounded as- East: Property of Kandilal Chhanchand Jaganji/West: Common Area/ North: Others Property of Kandilal Chhanchand Jaganji C.S. No. 1878/1 and 1877 bounded as- East: Property of City Survey No. 1876; West: Common Chali; North: Road; South: Property of City Survey No. 1878/2	11.09.2025 & Rs. 3163651/- (Rupees Three Lakhs Sixteen Thousand Three Hundred Fifty One Only) as on 11.09.2025 thereon. You are also liable to pay further interest from 11.09.2025
This step is being taken for substituted service of notice. The above Borrowers / Co-Borrowers, Guarantors are advised to make the payments of outstanding along with future interest within 60 days from the date of publication of this notice, failing which (without prejudice to any other right remedy available with Bajaj Finance Limited) further steps for taking possession of the Secured Asset(s) / Mortgage Property will be initiated as per provisions of Sec.13(4) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The parties named above are also advised not to alienate, create third party interest in the above-mentioned properties. On which Bajaj Finance Limited has the charge.			
Date: 10.10.2025, Place: Bhavnagar		For M/s Bajaj Finance Limited, Authorized Officer	

MANAPPURAM HOME FINANCE LIMITED FORMERLY MANAPPURAM HOME FINANCE PVT LTD CIN: 5059292LN01003917					
Regd Office: U/470A, (DL) W/363A (NEW) Manappuram House Valapad Thiruvananthapuram, Kerala 695007 Corp Office: Manappuram House, 100/101, 102/103, 104/105, 106/107, 108/109, 110/111, 112/113, 114/115, 116/117, 118/119, 120/121, 122/123, 124/125, 126/127, 128/129, 130/131, 132/133, 134/135, 136/137, 138/139, 140/141, 142/143, 144/145, 146/147, 148/149, 150/151, 152/153, 154/155, 156/157, 158/159, 160/161, 162/163, 164/165, 166/167, 168/169, 170/171, 172/173, 174/175, 176/177, 178/179, 180/181, 182/183, 184/185, 186/187, 188/189, 190/191, 192/193, 194/195, 196/197, 198/199, 200/201, 202/203, 204/205, 206/207, 208/209, 210/211, 212/213, 214/215, 216/217, 218/219, 220/221, 222/223, 224/225, 226/227, 228/229, 230/231, 232/233, 234/235, 236/237, 238/239, 240/241, 242/243, 244/245, 246/247, 248/249, 250/251, 252/253, 254/255, 256/257, 258/259, 260/261, 262/263, 264/265, 266/267, 268/269, 270/271, 272/273, 274/275, 276/277, 278/279, 280/281, 282/283, 284/285, 286/287, 288/289, 290/291, 292/293, 294/295, 296/297, 298/299, 300/301, 302/303, 304/305, 306/307, 308/309, 310/311, 312/313, 314/315, 316/317, 318/319, 320/321, 322/323, 324/325, 326/327, 328/329, 330/331, 332/333, 334/335, 336/337, 338/339, 340/341, 342/343, 344/345, 346/347, 348/349, 350/351, 352/353, 354/355, 356/357, 358/359, 360/361, 362/363, 364/365, 366/367, 368/369, 370/371, 372/373, 374/375, 376/377, 378/379, 380/381, 382/383, 384/385, 386/387, 388/389, 390/391, 392/393, 394/395, 396/397, 398/399, 400/401, 402/403, 404/405, 406/407, 408/409, 410/411, 412/413, 414/415, 416/417, 418/419, 420/421, 422/423, 424/425, 426/427, 428/429, 430/431, 432/433, 434/435, 436/437, 438/439, 440/441, 442/443, 444/445, 446/447, 448/449, 450/451, 452/453, 454/455, 456/457, 458/459, 460/461, 462/463, 464/465, 466/467, 468/469, 470/471, 472/473, 474/475, 476/477, 478/479, 480/481, 482/483, 484/485, 486/487, 488/489, 490/491, 492/493, 494/495, 496/497, 498/499, 500/501, 502/503, 504/505, 506/507, 508/509, 510/511, 512/513, 514/515, 516/517, 518/519, 520/521, 522/523, 524/525, 526/527, 528/529, 530/531, 532/533, 534/535, 536/537, 538/539, 540/541, 542/543, 544/545, 546/547, 548/549, 550/551, 552/553, 554/555, 556/557, 558/559, 560/561, 562/563, 564/565, 566/567, 568/569, 570/571, 572/573, 574/575, 576/577, 578/579, 580/581, 582/583, 584/585, 586/587, 588/589, 590/591, 592/593, 594/595, 596/597, 598/599, 600/601, 602/603, 604/605, 606/607, 608/609, 610/611, 612/613, 614/615, 616/617, 618/619, 620/621, 622/623, 624/625, 626/627, 628/629, 630/631, 632/633, 634/635, 636/637, 638/639, 640/641, 642/643, 644/645, 646/647, 648/649, 650/651, 652/653, 654/655, 656/657, 658/659, 660/661, 662/663, 664/665, 666/667, 668/669, 670/671, 672/673, 674/675, 676/677, 678/679, 680/681, 682/683, 684/685, 686/687, 688/689, 690/691, 692/693, 694/695, 696/697, 698/699, 700/701, 702/703, 704/705, 706/707, 708/709, 710/711, 712/713, 714/715, 716/717, 718/719, 720/721, 722/723, 724/725, 726/727, 728/729, 730/731, 732/733, 734/735, 736/737, 738/739, 740/741, 742/743, 744/745, 746/747, 748/749, 750/751, 752/753, 754/755, 756/757, 758/759, 760/761, 762/763, 764/765, 766/767, 768/769, 770/771, 772/773, 774/775, 776/777, 778/779, 780/781, 782/783, 784/785, 786/787, 788/789, 790/791, 792/793, 794/795, 796/797, 798/799, 800/801, 802/803, 804/805, 806/807, 808/809, 810/811, 812/813, 814/815, 816/817, 818/819, 820/821, 822/823, 824/825, 826/827, 828/829, 830/831, 832/833, 834/835, 836/837, 838/839, 840/841, 842/843, 844/845, 846/847, 848/849, 850/851, 852/853, 854/855, 856/857, 858/859, 860/861, 862/863, 864/865, 866/867, 868/869, 870/871, 872/873, 874/875, 876/877, 878/879, 880/881, 882/883, 884/885, 886/887, 888/889, 890/891, 892/893, 894/895, 896/897, 898/899, 900/901, 902/903, 904/905, 906/907, 908/909, 910/911, 912/913, 914/915, 916/917, 918/919, 920/921, 922/923, 924/925, 926/927, 928/929, 930/931, 932/933, 934/935, 936/937, 938/939, 940/941, 942/					

PUBLIC NOTICE FOR E-AUCTION CUM SALE

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorized Officer of Tyger Home Finance Pvt Ltd. (formerly Known as M/s. Adani Housing Finance Pvt Ltd vide Certificate of Incorporation dated 6th June 2024, issued by the Office of the Registrar of Companies, Ministry of Corporate Affairs, herein after refer to 'THFPL') under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 for the realization of loan dues from borrowers, in the following loan accounts not sale on '**AS IS WHERE IS BASIS**', '**AS IS WHAT IS BASIS**' and '**Whatever Is There is Basis**', The sale will be done by the undersigned through website: <https://Tygerhome.procure247.com> Particulars of which are given Under:

Sr. No.	Borrower(s) / Co-Borrower (s) / Guarantor(s) Loan Agreement No	Description of Immovable property	Demand Notice Date	Reserve Price (RP)
			Outstanding Amount (Secured debt)	EMD
				Bid Increase Amount
1	8010HL001016489 / Niranjan Lakshmicharan Das / Itisri Niranjan Das	All that piece and Parcel of Flat No. 102, on the 1st Floor of the Building known as Rudraksh Residency situated at Sayan bearing Survey No. 397/1, Block No. 587 Paiki Plot Nos A/13 and B/14 (As per KJP Block Nos. 587/13 and 587/14) of Village Sayan Taluka Olpad District Surat admeasuring about 430.00 Square Feet i.e 39.95 Square meter (Built up area) and 716.66 Square feet i.e 66.56 Square meter (Super Built up area) along with undivided Proportionate Share in the land admeasuring about 2.5 Square meter Which is Bounded As Under :- East- Society Road West- Flat No. 101 North- Plot No. 15 & 16 South- Flat No. 103/Staircase	10-Jan-25 Rs.521401/- As On Date 10-Jan-25	Rs.416500/- Rs.416500/- Rs.1000/-
2	801HLL001129380 / 8010HL001129363 / Prakashbhai Gondaliya / Soham Prakashbhai Gondaliya / Bhavanaben Prakashbhai Gondaliya	All that piece and Parcel of Immovable Property Comprising of Flat bearing No. 103, having Built up area Collectively admeasuring 31-585 Sq. mt. on the 1st Floor of Wing-C, of the Low rise residential building Named Sagard Residency Constructed on N.A Land Collectively admeasuring 984-13 Sq. mtr of PlotNo. 1 to 13 lying and Situated at Revenue Survey No. 70 pf Village Mavdi of Rajkot District. Which is Bounded As Under :- East- Flat Number 102 West- Margin Then Road North- Margin Space then Road South- Main Entrance stair then Common Passage	14-Nov-24 Rs.1528438 (560585 + 967853) /- As On Date 14-Nov-24	Rs.1020000/- Rs.1020000/- Rs.1000/-
3	8010HL001168011 / Udaï Singh Sisodia / Santosh Kanwar	All that piece and parcel of the Flat No. 302, 3rd floor, Known as "Gayatri Darshan", At Vallabhnagar, Vill. Chhtri, Tal. Vapi, Dist. Valsad- 396191 Which is Bounded As Under :- East- Flat No. 301 West- Open space North- Flat No. 303 South- Open Space	10-Feb-25 Rs.679397/- As On Date 10-Feb-25	Rs.561000/- Rs.561000/- Rs.1000/-
4	8000HL001081667 / Piyushkumar Narendrabhai Pandav / Dimpalben Piyushkumar Pandav	All that peace and Parcel of land along with structure standing on being the Residential Property out of Mouje Kamthiyadia Property No. 755, Situated at Kamthiyadia within the limits of Vansali Group Panchayat Tal. Bhiloda, Dist Anvalli, State Gujarat Total Admeasuring 46 x 26 Sq. feet Which is Bounded As Under :- East- Open Land West- Road North- Open plot of Pandav Nareeshtha North- Vado	07-Jun-24 Rs.900199/- As On Date 07-Jun-24	Rs.872100/- Rs.872100/- Rs.1000/-
5	8000HL001018312 / Natubhai Govindbhai Senma / Reetaben Senma	All that piece and parcel of property bearing Charol Gram Panchayat Property Premises No. 13/7, Sr. No. 371, admeasuring 40 ft width 12ft=480 sq. ft running wide serial No. 371 situated in Old Gamtal, Charol Ta. Kadi & Dist Mehsana Which is Bounded As Under :- East- Open Space West- Open Space North- Property No. 13/6 of Senma Kanubhai Govindbhai South- Property No. 13/8 of Senma Mangalabai Jethabai	14-Sep-24 Rs.504631/- As On Date 14-Sep-24	Rs.277810.2/- Rs.27781.02/- Rs.1000/-
6	800HLL001168451 / Nikulji Vikramji Rajput / Vikramsinh Mangalaji Rajput/Kankuben Vikramsinh Rajput/ Kalpeshsinh Shivaji Rajput	All that peace and parcel of land along with structure standing there on being Property No. 91/6, Sr. No. 1377, situated at Kalyana Sim, Ta. Siddhpur & Dist. Patan Admeasuring 360.00 Sq. ft situated in the sim of Kalyana, Ta. Siddhpur & Dist. Patan state : Gujarat Bounded as East - Road, West - House of Rajput Bharatsinh, North - House of Rajput Umed Sinh, South - House of Rajput Pravin Sinh	13-May-24 Rs.717080/- As On Date 09-May-24	Rs.437400/- Rs.437400/- Rs.1000/-
7	800HLL001090098 / Nanuji Thakor / Savitaben Prahaladi Thakor	All that peace and parcel of Property bearing situated Khari Vavdi, Grampanchayat Property No. 484, Assessment serial No. 484, Thakor vas (Gamthan) admeasuring 350 Sq. ft Ta & Dist Patan in registration Sub-District Patan Gujarat Which is Bounded As Under :- East- Pravinji Meghaji West- Plot of Dhiraji Meghaji North- Navoli then Vishnuji Lalji South- Road	07-Jun-24 Rs.349775/- As On Date 07-Jun-24	Rs.233280/- Rs.23328/- Rs.1000/-
8	800HLL001168479 / Manoj Makwana / Jashubhai Kanjiabhai Makwana/Liabben Jashubhai Makwana/ Laxminben Jashubhai Makwana	All that peace and parcel of Property along with structure standing there on being Property having city Survey No. 469/A, area admeasuring 18.00 Sq. mtrs of Moje - Gotri , Registration Sub-District Vadodara, District - Vadodara Gujarat Bounded as East - House of Ganpatbhai Kalyanbhai Makwana, West - House of Naranbhai Valjibhai Makwana, North - House of Sarajibhai Dudhabhai Makwana after Road, South - Road	13-May-24 Rs.1196790/- As On Date 09-May-24	Rs.567000/- Rs.56700/- Rs.1000/-
9	8010HL001016691 / Ganesh Jayram Desai / Jayshree Jiram Desai	All that the Piece and Parcel of Property Flat No: 301 On the 3rd Floor Of The Building Known As "Sai Ashwinaad Palace" Situated At: Bagumara Bearing Revenue Survey No: 93/1 Paiki Plot Nos. 121 Paiki Plot Nos. - 258 And 259 Of The Society Known As "Sai Darshan Residency" Of Village: Bagumara Taluka: Palsana, District: Surat Which is Bounded As Under :- East- Adj. Property West- Flat No 304 / Stairs North- Flat No 302 South- OTS	14-Dec-21 Rs.8,24,188.00/- As On Date 10-Dec-21	Rs.100000/- Rs.10000/- Rs.1000/-
10	8010HL001016490 / Rahul Bhagwan Kapadane / Madhuri Jitendra Kapadane/Jitendra Bhagwan Kapadane	All That Peace and Parcel of Flat No: 103 on the 1st Floor of the Building known as Shivdhara Residency situated at : Tanthiayia bearing Revenue Survey No: 272 Paiki, Block No: 200/A paiki Plot Nos.: 301 to 308 of society known as Gokuldham Villa of Village:Tanthiayia, Taluka: Palsana, District: Surat admeasuring about 495.00 Square Feet (Super Built up area) and 27.59 Square Meter (Built up area) and 272.00 Square Feet (Carpet area) along with undivided proportionate share in land Which is Bounded As Under :- East- Plot No. 300 & 309 West- Flat No. 108 /Passage North- Flat No. 102 South- Flat No. 104	23-Aug-22 Rs.77938/- As On Date 22-Aug-22	Rs.100000/- Rs.10000/- Rs.1000/-
11	8010HL001023362 / Sudhirkumar Budhu Mahto / Mamata Devi	All that piece and parcel of immovable property Flat No. 204, on the 2nd Floor of the Building known as Shivay Residency, situated at Tanthiayia bearing Revenue survey No. 272 Paiki, Block No. 200/A, paiki Plot Nos. 291 to 308 of society known as Gokuldham Villa of Village Tanthiayia, Taluka Palsana, District Surat admeasuring about 495.00 Square Feet (Super Built up area) and 27.59 Square meter (Built Up area) and 272.00 Square Feet (Carpet area),Bounded as Under :East-C.O.P. West-Passage North-Flat No. 203, South-Flat No. 205	11-Aug-23 Rs.7,16,944.00/- As On Date 07-Aug-23	Rs.135000/- Rs.13500/- Rs.1000/-

EMD Submission Account details (10% of RP) NEFT / RTGS	A/c No.: ADANIH100EMDAHF001, Bank Name: ICICI BANK
Date/ Time of e-Auction	Name of Beneficiary: ADANI HOUSING FINANCE PVT LTD, IFSC Code: ICIC0000106
Authorised Officer:	28-Oct-25,11.00 AM TO 4.00 PM
	Ajay Kumar - 9619661491 / Alpeshkumar Patel - 9033002279

TERMS & CONDITIONS:
The e-Auction is being held on "AS IS WHERE IS" and "AS IS WHAT IS BASIS".
1. Inspection at Site on **13-10-2025 & 17-10-2025 at 11:00 am to 4:30 pm**
2. Online BID (EMD) **Offer start on 10-Oct-25 and end on 27-Oct-25 before 5:30 Pm**
3. To the best of knowledge and information of the Authorised Officer, there is no encumbrance on any property. However, the intending bidders should make their own independent inquiries regarding the encumbrances, title of property/ ies & to inspect and satisfy themselves.
4. The intended bidders who have deposited the EMD and required assistance in creating Login ID & Password, uploading data, submitting bid, training on e-bidding process etc., may contact M/s e-Sourcing Technologies Pvt. Ltd. 603, 6th Floor Shikhar Complex, Navrangpura, Ahmedabad 380 009, Gujarat, India E-mail:- Karan@procure247.com, rajesh@procure247.com, Tapan@procure247.com, Support Helpline Numbers : [9619661491](tel:9619661491) Karan Modi [9033002279](tel:9033002279), [9033002279](tel:9033002279), rajesh@procure247.com, and for any property related query may contact **Authorised Officer: Ajay Kumar - 9619661491 e-mail Idrajaykumar2@tiger.in / Alpeshkumar Patel - 9033002279** e-mail ID: Alpeshkumar.Patel1@tiger.in during the working hours from Monday to Saturday.
(FOR DETAILED TERM AND CONDITIONS, PLEASE VISIT WEBSITE <https://adanhousing.procure247.com>)
Note : THIS NOTICE IS STATUTORY 15 DAYS SALE NOTICE UNDER THE SARFAESI ACT, 2002

Place : Gujarat
Date : 10/10/2025

Sd/-
Authorised Officer
Tyger Home Finance Private Limited

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR DATTAR CERAMIC PRIVATE LIMITED OPERATING IN MANUFACTURING OF FELDSPAR POWDER INDUSTRY AT HALVAD, GUJARAT (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	DATTAR CERAMIC PRIVATE LIMITED CIN: U17115GJ2013PTCO76394 PAN:AAEC07596GH
2. Address of the registered office	Vikas Cotton Ginning & Pressing, Near Marketing Yard, OPP.G.I.D.C, Surendranagar, Halvad, Gujarat India, 363330
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	Vikas Cotton Ginning & Pressing, Near Marketing Yard, OPP.G.I.D.C, Surendranagar, Halvad, Gujarat, India, 363330
5. Installed capacity of main products/ services	500 MT per day
6. Quantity and value of main products/ services sold in the last financial year	As per the latest available financial Statement for F.Y. 2023-24: Quantity: Nil Value: Nil * The company has recorded sales of 10.44 crores through trading of agricultural products.
7. Number of employees/ workmen	NIL (As per the information provided by the SBOD).
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending request to Resolution Professional at crrp.dattarceraamic@gmail.com.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request to Resolution Professional at crrp.dattarceraamic@gmail.com.
10. Last date for receipt of expression of interest	25.10.2025
11. Date of issue of provisional list of prospective resolution applicants	27.10.2025
12. Last date for submission of objections to provisional list	02.11.2025
13. Date of issue of final list of prospective resolution applicants	03.11.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04.11.2025
15. Last date for submission of resolution plans	04.12.2025
16. Process email id to submit Expression of Interest	crrp.dattarceraamic@gmail.com
17. Details of the corporate debtor's registration status as MSME	MSME Registered

Sd/-
Iqbal Singh Gandhi
 Resolution Professional in the matter of
 Dattar Ceramic Private Limited (In CIRP)
 Communication Address: Reg. Address: C/02, Rosewood Estate,
 Satellite, Near Prema1rth Jain Derasar, Ahmedabad, Gujarat-380015
 Email Id: iqbal Singh26559@yahoo.co.in
AFA Valid upto: 30.06.2026

Date: 10.10.2025
 Place: Ahmedabad

